OFFER OPENING PUBLIC ANNOUNCEMENT SANJAY LEASING LIMITED (NOW KNOWN AS FINKURVE FINANCIAL SERVICES LIMITED) ("SLL" or "Target Company")

Registered Office at 114, 11th Floor, Mittal Chambers, OPP. Inox Cinema, Nariman Point, Mumbai –400021 Contact Details: 022 – 43470278, Fax: 022 – 43470278

This Advertisement is being issued by Aryaman Financial Services Limited, on behalf of Mr. Ketan B. Kothari, Mrs. Mohinidevi B. Kothari & Mrs. Kalawati P. Kothari ("Acquirers") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of Open Offer ("Offer") to acquire upto 3,58,800 Equity Shares, constituting 26% of the expanded paid up Equity Share Capital of the Target Company.

The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on February 28, 2012 in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Mumbai Lakshadweep (Marathi Daily) (Mumbai Edition).

1. The Offer Price is Rs. 110.25 (Rupees One Hundred Ten and Twenty Five Paise Only) per fully paid up Equity Share ("Offer Price"). There has been no revision in the Offer Price.
2. The Committee of Independent Directors of Target Company has given their comments on the Open offer and it was published on May 17, 2012 in the same news papers in which the Detailed Public Statement was published i.e in Financial Express, Jansatta all editions and Mumbai Lakshadweep (Marathi Daily) (Mumbai Edition).
3. There has been no competitive bid to this Offer.
4. The Letter of Offer (LoF) has been dispatched to all the Equity shareholders of Target Company on May 14, 2012.
5. The LoF along with the Form of Acceptance cum Acknowledgement is also available on SEBI's website, www.sebi.gov.in, and the website of Manager to the Offer, www.afsl.co.in and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
   a) In case of physical shares: Name, address, distinctive numbers, folio nos., number of shares tendered together with the original Equity Share certificate(s), valid transfer deeds with the details of the buyer kept blank.
   b) In case of dematerialized shares: Name, address, number of shares tendered, DP name, DP ID, Beneficiary account no. and a photocopy of delivery instruction in "off market" mode or counterfoil

DP Name	Nirmal Bang Sec. Pvt. Ltd.	**Depository**	NSDL
DP ID	IN301604	**Client ID**	11038630
Account Name	"Sanjay Leasing Limited Open Offer Operated by Sharex" ("Depository Escrow Account")		

   Shareholders having their beneficiary account in Central Depository Services (India) Limited ("CDSL") shall use the inter-depository delivery instruction slip for the purpose of crediting their shares in favour of theSpecial Depository Account with NSDL

6. In terms of Regulation 16(1) of the SEBI SAST Regulations, the draft Letter of Offer had been submitted to SEBI on March 06, 2012. We have received the final observations letter dated May 03, 2012 on May 04, 2012 in terms of Regulation 16(4) of the Regulations from SEBI which have been incorporated in the LoF.
7. Status of approval as mentioned in DPS is as under: The Offer is subject to the In-Principle Approval from the Stock Exchange for listing of the shares proposed to be issued under Preferential Issue to Acquirers as approved by the Board of Directors of the Target Company in its meeting held on January 19, 2012 and approved by the shareholders by way of EGM held on February 21, 2012. However, the Target Company has received the In-Principle Approval from the Stock Exchange vide their letter No. DCS/PREF/SI/PRE/841/2011-12 dated March 9, 2012. Further the company has allotted these Shares on March 22, 2012.
8. Schedule of Activities:

Activity	Date & Day
Public Announcement (PA) Date	February 21, 2012 (Tuesday)
Detailed Public Statement (DPS) Date	February 28, 2012 (Tuesday)
Last date for making a competing offer	March 21, 2012 (Tuesday)
Identified Date*	May 8, 2012 (Tuesday)
Date when Letter of Offer were dispatched	May 14, 2012 (Monday)
Date of commencement of tendering period	May 21, 2012 (Monday)
Date of closure of tendering period	June 01, 2012 (Friday)
Date by which all requirements including payment of consideration would be completed	June 15, 2012 (Friday)

* Identified Date is only for the purpose of determining the names of the shareholders of the Target Company to whom the Letter of Offer would be sent.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the LoF.

Issued by Manager to the Offer

ARYAMAN FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED
60, Khatau Building, Ground Floor,
Alkesh Dinesh Modi Marg, Fort, Mumbai – 400 001.
Tel No.:022-22618264; Fax No.: 022-22630434.Web: www.afsl.co.in; Email: info@afsl.co.in
Contact Person : Gaurav Khandelwal
SEBI Registration No. INM000011344

For and on behalf of
Mr. Ketan B. Kothari, Mrs. Mohinidevi B. Kothari & Mrs. Kalawati P. Kothari("Acquirers")

Place : Mumbai
Date : May 17, 2012